

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:902
ANSWERED ON:29.07.2010
OUTSTANDING DUES OF AAI
Viswanathan Shri P.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether many of the private airlines owes huge amount of money to the Airports Authority of India (AAI);
- (b) if so, the details thereof;
- (c) whether the AAI has taken any steps to recover the outstanding dues;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) & (b): Yes, Madam. The total dues of private airlines as on 30-06-2010 works out to Rs.304.65 crores. Details are in Rs. (in crores)- Kingfisher Airlines (184.87), Jet Airways(36.33), Jet Lite (14.66), Indigo (11.19), SpiceJet (11.14), Go Air (5.29), Paramount (4.53) and others (36.64).

(c) & (d): Airports Authority of India (AAI) is in constant touch with the airlines for realization of dues. Whenever any private airline defaults in making payments, notice for operation on `CASH AND CARRY` basis is issued besides recovery of dues from security deposit and other related action.

(e): Not applicable.